

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 287 of 2019

&

I.A. No. 3313 of 2019

IN THE MATTER OF:

Mr. Mahendra G. Wadhvani

...Appellant

Versus

M/s Reed Relays & Electronics India Ltd. & Ors.

...Respondents

For Appellant: Mr. Virender Ganda, Sr. Advocate with Mr. Vipul Ganda, Ms. Shreya Jain and Ms. Alexandra Celestire, Advocates.

For Respondent: Mr. Delep Goswami and Mr. Anirrudh Goswami, Advocates for R-1 Company.

Mr. Pradip Das, Advocate for R-2, SEBI.

O R D E R

12.03.2020 Tribunal busy with hearing matter. No time. The matter is adjourned.

Interim order to continue till next date of hearing.

List the Appeal 'For Hearing' on **20th April, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)